NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/190 & 191/2017

IN

PETITION NUMBER

: TCP/209/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam & 6 others

NAME OF THE RESPONDENT(S)

: M/s Shanti Enterprises Electricals Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

LIKHOM UNHZIY

For RztoR4

2 R. Shankainarayaran

Serios Coursel

Jo. M/s P. Giridharan Pominie S David

R1

3. P.H. Arving Pandian Sylound Petition

Soul. Si Charan Rangonajan

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ORDER

Representing counsel for the petitioner present. Counsels for R1 to R4 are present. The counsels prayed for time for making submissions. At their request time is enlarged. Put up on 18.01.2018.

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)